

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

CP 17/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES: GEO-CHEM LABORATORIES PVT. LTD.

Section 441, 134(3) of the Companies Act, 2013

ORDER

1. None present for the Petitioner.
2. In case on the next date of hearing none appears on behalf of the Petitioner, matter will be dismissed for want of prosecution.
3. List this matter on **27.02.2024** for dismissal

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna